as law and order problems, difficulty in obtaining quarries for aggregates, poor performance of some of the contractors, etc.

The Union Government has taken the following steps to complete the work within the scheduled time:

- (i) Taking up issues at the highest level of the State Governments.
- (ii) Nomination of senior officers as nodal officers by the State Governments to co-ordinate issues relating to execution of the projects;
- (iii) Official level meetings with the State Governments concerned to resolve problems.
- (iv) Regular monitoring through daily and weekly progress reports.
- (v) Regular meetings at the levels of Minister to review the progress and performance of Contractors/Consultants/Officials of NHAI.

## **Amount from Central Road Fund**

333. SHRI PRASANTA CHATTERJEE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the amount released from Central Road Fund in all the States during the last three years; and
- (b) the amount utilized and the amount unused in each state separately for the above period?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN): (a) and (b) The State-wise details of the last three years of amount released, utilized and unutilized out of Central Road Fund are given in the enclosed Statement.

## Statement

State-wise details of release of funds out of Central Road Fund (CRF), amount utilized and amout unused during the last three years

			(Rs. in crore)	
S. No.	Name of State/ UT	Release of funds from DRF during the last three years	Amount utilised	Amount utilised
(1)	(2)	(3)	(4)	(5)
1.,	Andhra Pradesh	189.82	167.27	22.55
2.	Arunachal Pradesh	17.50	15.41	2.09

[5	December.	2003
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## **RAJYA SABHA**

(1) (2)	(3)	(4)	(5)
3. Assam	45.30	46.30	-1.00
4. Bihar	32.55	17.95	14.60
5. Chhattisgarh	65.89	58.21	7.68
6. Goa	2.62	1.31	1.31
7. Gujarat	123.48	128.24	· <b>4</b> .76
8. Haryana	52.44	41.97	10.47
9. Himachal Pradesh	19.32	15.84	3.48
10. Jammu & Kashmir	37.45	27.17	10.28
11. Jharkhand	11.46	5.39	6.07
12. Karnataka	107.47	88.30	19.17
13. Kerala	15.91	26.24	-10.33
14. Madhya Pradesh	110.63	89.79	20.84
15. Maharashtra	142.41	115.75	26.66
16. Manipur	4.82	4.01	0.81
17. Meghalaya	11.11	9.62	1.49
18. Mizoram	8.88	8.88	0.00
19. Nagaland	4.22	3.37	0.85
20. Orissa	27.91	19.40	8.51
21. Punjab	78.72	78.72	0.00
22. Rajasthan	175.15	159.32	15.83
23. Sikkim	2.29	1.91	0.38
24. Tamil Nadu	124.€4	128.29	-3.65
25. Tripura	4.36	3.95	0.21
26. Uttaranchai	18.75	19.06	-0.31
27. Uttar Pradesh	80.75	12.26	18.48
28. West Bengal	44.47	43.57	0.90